

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2020.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. Ministry of Corporate
Affairs and Ors.**

UNDER SECTION 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocates for the Petitioner
Advocate for the Respondent

ORDER

The Audit is stated to have been completed. Let the report be filed with the Registry. Copies be served to both the parties.

To come up for further consideration on 11th February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**